



**Central Administrative Tribunal
Jammu Bench, Jammu**

**TA No. 5769/2020
SWP No. 1332/2014**

Wednesday, this the 17th day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Dr. Arif Jan (Age 38 years)
S/o Ghulam Mohi ud Din Mir
R/o Qullmuqam, Bandipora.
2. Dr. Yasir Hamid Sirwal (Age 37 years)
S/o Abdul Hamid Sirwal
R/o Shaheedi Mohalla, Kishtwar (Jammu).
3. Ms. Aliya Qayoom (Age 44 years)
D/o Abdul Qayoom
R/o 5- Friends Colony, Barzulla, Srinagar.
4. Ms. Naila Neelofer (Age 37 years)
D/o Prof. Ali Mohd.
R/o Barzulla, Srinagar.
5. Geetika Singh (age 39 years)
D/o Karan Singh Kotwal
R/o Blossoms, House No. 350,
Sector-1, Channi Himmat, Jammu.

...Applicants

(Mr. B.A. Bashir, Advocate)

VERSUS

1. Jammu and Kashmir
State Board of School Education
Jammu Srinagar, Through its Secretary.

2. Chairman J&K State Board of School Education
Jammu/Srinagar.
...Respondents
(Mr. Rajesh Thapa, Deputy Advocate General)



ORDER (Oral)

Mr. Justice L. Narasimha Reddy:

Mr. B.A. Bashir, learned counsel for the applicants seeks permission of the Tribunal to withdraw the TA, leaving it open to the applicants to make representation.

2. Permission is accorded. The TA is dismissed as withdrawn. It is, however, left open to the applicants to make representation ventilating their grievance. It is needless to mention that the respondents shall consider the same and pass appropriate orders at the earliest.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

March 17, 2021
/sunil/jyoti/vb/ankit